

**Office of
The District Judge
Dakshin Dinajpur at Balurghat**
ENGLISH DEPARTMENT

ORDER

No. 95 /

Dated, Balurghat, the 09th July, 2020

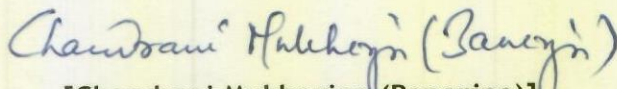
Reportedly Sri Antim Roy, Ld. Advocate, Balurghat Court, was tested Corona Virus (COVID-19) on 02.07.2020 and the COVID-19 test report, so sent by the concerned authority, has been received on 08.07.2020 and found positive. Ld. the Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat also reported that Sri Antim Roy appeared before his Court on 07.07.2020 and 08.07.2020 and had come in direct and indirect contact with the Ld. CJM, Balurghat and his staff. Similarly, Ld. Additional District & Sessions Judge, 2nd Court, Balurghat, Dakshin Dinajpur reported the same incident as above. Ld. Advocate Antim Roy who was tested COVID-19 on 02.07.2020 had visited the Courts on 07.07.2020 and 08.07.2020 at Balurghat. This gesture of the Ld. Advocate is unfortunate and does not appear to be happier.

However, consequent upon this, the Chief Medical Officer of Health, Dakshin Dinajpur at Balurghat whose advice was sought in respect of necessity of Home Quarantine of the Ld. ADJ, 2nd Court, Balurghat and his staff and the Ld. CJM, Balurghat together with his staff. The Chief Medical Officer of Health, Dakshin Dinajpur at Balurghat by return mail advised to send the connected Judicial Officers and the staff to go to home quarantine.

Considering the situation, it is ordered that the Ld. ADJ, 2nd Court, Balurghat and her staff will go to Home Quarantine from 10.07.2020 for 14 (*fourteen*) days subject to the condition that the concerned officer and the staff will go for swab test by 13.07.2020 and if the results of the swab test of the Officer and the staff are found negative, they will turn up in the Court before completion of 14 (*fourteen*) days. During this period, the urgent matters of the Court of Ld. ADJ, 2nd, Balurghat will be dealt with by the Ld. ADJ, 1st Court, Balurghat in addition to his own.

Similarly, it is ordered that Ld. CJM, Balurghat and his staff excepting Sri Subhabrata Das, Accountant, will go to Home Quarantine from 10.07.2020 for 14 (*fourteen*) days subject to the condition that the concerned officer and the staff will go for swab test by 13.07.2020 and if the results of the swab test of the Officer and the staff are found negative, they will turn up in the Court before completion of 14 (*fourteen*) days. During this period, the urgent matters including police remand file of the Court of Ld. CJM, Balurghat will be dealt with by the Ld. J.M., 2nd Court or the J.M., Balurghat in addition to their own as they decide between themselves.


Inform concerned all.


[Chandrani Mukherjee (Banerjee)]
District Judge
Dakshin Dinajpur at Balurghat

See overleaf

▪ **Copy forwarded for information and taking necessary action to:**

- 01-00) *The Superintendent of Police, Dakshin Dinajpur*
- 02-00) *The CMOH, Dakshin Dinajpur*
- 03-08) *The Addl. Dist. & Sess. Judge, 1st /2nd /3rd / F.T./ Spl. Court, Balurghat/ Buniadpur*
- 09-10) *The C.J.M / A.C.J.M, Balurghat / Buniadpur*
- 11-00) *The Civil Judge (Sr. Division), Balurghat*
- 12-14) *The Judicial Magistrate / 2nd Court, Balurghat / Buniadpur*
- 15-16) *The Civil Judge (Jr. Division), Balurghat / Buniadpur*
- 17-21) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat*
- 22-25) *The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur*
- 26-00) *The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat*
- 27-00) *The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur*
- 28-00) *The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat*
- 29-00) *The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur*
- 30-31) *The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur*
- 32-39) *The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat/ Buniadpur, Dakshin Dinajpur*
- 40-00) *The Secretary, Moktiar Bar Association, Balurghat*
- 41-42) *The Court Inspector / GRO, Balurghat Court, Balurghat*
- 43-00) *District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat*


**District Judge,
Dakshin Dinajpur at Balurghat**